

2016
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 3843 - A

Dated, Calcutta, the 8th August, 2016

**From : Shri Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To :

- 1) **The District Judge of all Districts
Including Andaman & Nicobar Islands,**
- 2) **The Chief Judge, City Civil Court, Calcutta,**
- 3) **The Chief Judge, City Sessions Court, Calcutta,**
- 4) **The Chief Judge, Presidency Small Causes Court, Calcutta,**
- 5) **The Secretary, Judicial Department, Govt. of West Bengal,**
- 6) **Director, West Bengal Judicial Academy.**

**Sub. : Filling up of the post of Deputy Registrar in National Green
Tribunal, Eastern Zone Bench, Kolkata on deputation basis.**

Sir,

With reference to the subject captioned above, it is to be informed that the post of Deputy Registrar in National Green Tribunal, Eastern Zone Bench, Kolkata, is to be filled up by eligible Judicial Officers in the rank of Civil Judge (Senior Division), as communicated by Ld. Registrar, National Green Tribunal, Eastern Zone Bench, Kolkata.

Accordingly, I am directed to request you to inform the officers of West Bengal Judicial Service **in the rank of Civil Judge (Senior Division) only**, within your control, excepting the Additional District & Sessions Judge, Fast Track Court of the cadre, to furnish their willingness for selection to the said post, **on or before 16.08.2016 positively**, preferably by return Fax (No. 2213-9306), for further necessary action in the matter.

Yours faithfully,


Registrar (Judicial Service)